

## THE FIFTH SCHEDULE

(See section 22)

AMENDMENTS TO THE DELIMITATION OF COUNCIL CONSTITUENCIES (BOMBAY) ORDER, 1951.

(1) In paragraph 2, for the word “Bombay” substitute the word “Maharashtra”.

(2) In the Table, omit

(a) the entries relating to—

(i) Gujarat (Graduates) constituency;

(ii) Gujarat (Teachers) constituency;

(iii) Saurashtra (Local Authorities) constituency;

(iv) Gujarat North (Local Authorities) constituency;

(v) Gujarat South (Local Authorities) constituency; and

(b) the word “Dangs” wherever it occurs in column 2.

(3) In the Table, in column 2,—

(a) against “Vidarbha (Graduates)” in column 1, for “Bhandara and Chanda districts,” substitute “Bhandara, Chanda and Rajura districts”;

(b) against “Vidarbha (Teachers)” in column 1, after “Chanda”, insert “Rajura”;

(c) against “Vidarbha (Local Authorities)” in column 1, for “Bhandara and Chanda districts,” substitute “Bhandara, Chanda and Rajura districts”.